

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CA/54/2022 in Company Petition/34/2022
<b>NAME OF THE COMPANY</b>	MIC Electronics Ltd
<b>NAME OF THE PETITIONER(S)</b>	Maha Laxmi Property Ventures Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	MIC Electronics Ltd
<b>UNDER SECTION</b>	241

**ORDER**

None appears for R6 to R9. However, post on 20.04.2023, as a last chance, making it clear that if none appears for R6 to R9 they would be set ex-parte.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**